## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/579/ (IB)/2017

NAME OF THE PETITIONER(S)

: PREMIER PLACE FABRICATION CO.

NAME OF THE RESPONDENT(S)

: SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

Dr. S. R. KALYANI Fox Lypum REPRESENTATION BY WHOM

Source for petitioner.

## **ORDER**

Counsels for both the parties are present. Counsel for Corporate Debtor prayed for time for making final submission. At request, time is enlarged.

In the meantime, Counsel for the Petitioner is directed to file written consent of the IRP in Form 2. Put up on 13.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk